

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(14) T.C.P.-49/397-398/(MB)/NCLT/2013  
CA 210/2013

CORAM: Present : SH. B.S.V. PRAKASH KUMAR,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 04.07.2018

NAME OF THE PARTIES : Mr. Hanif Gulamali Somji & Ors.  
V/s.  
M/s. Shirwal Agro Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 397-398.

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. By consent the matter is adjourned to **03.10.2018.**

SD/-

**B.S.V. PRAKASH KUMAR**  
**Member (Judicial)**

**04.07.2018.**

Gajanan